

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 52 of 2012
Appeal No.67 of 2012
Appeal No. 68 of 2012
Appeal No. 69 of 2012

Dated : 8th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Technical Member

Appeal No. 52 of 2012

M/s Ferro Alloys Corporation Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No.67 of 2012

M/s Tata Steel Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. Respondent(s)

Appeal No. 68 of 2012

M/s OCL India Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. Respondent(s)

Appeal No.69 of 2012

M/s Balasore Alloys Ltd. ... Appellant(s)

Versus

**Orissa Electricity Regulatory
Commission & Anr.**

.... Respondent(s)

Counsel for the Appellant(s) :

**Counsel for the Respondent(s) : Mr. P.C. Sen with
Ms. Rajkumari Banju for R-1
Mr. Hasan Murtaza for R-2**

ORDER

The Learned Counsel for the State Commission submits that the matter is still pending in the Hon'ble Supreme Court and requests that the matter may be adjourned till 21.2.2014.

So, post the matter on **21.02.2014 at 2.30 p.m.**

**(Justice Surendra Kumar)
Technical Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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